



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-192/NCLAT/CHN BEN/2026

Dated: 13th Oct 2026

N O T I C E

Ref.: F.No. 012-188/NCLAT/CHN BEN/2026 dated 07/10/2026

The next date of hearing in the following matters of Chennai Bench, notified earlier vide reference cited, are indicated below:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents	Next date of Hearing
1.	Comp App (AT) (CH) (Ins) No. 338/2026 For Exemption IA No. 962/2026 For Stay IA No. 963/2026	Jindal Saw Limited (SRA of S Sathavahana Ispat Limited) Vs Employees' Provident Fund Organisation WITH	Mr. Gautam S Raman	Mr. P Rajkumar Jhabakh	10/12/2026
2.	Comp App (AT) (CH) (Ins) No. 339/2026 For Stay IA No. 964/2026 For Exemption IA No. 965/2026	Jindal Saw Limited (SRA of S Sathavahana Ispat Limited) Vs Employees' Provident Fund Organisation & Anr.	Mr. Gautam S Raman	Mr. P Rajkumar Jhabakh R1	10/12/2026
3.	Comp App (AT) (CH) (Ins) No. 23/2023	Srikanth Dwaraknath Liquidator, Surana Power Ltd. Vs Dineshchand Surana & 14 Ors	Mr. R Vidhya Shankar	Mr. D Manimaran R3 Ms. S Menaka- R4 Ms. G Savitha- R6 Mr. VV Sivakumar R8 Mr. V Karthik R10 R12	14/12/2026
4.	Comp App (AT) (CH) No. 103/2026 For Stay IA No. 1455 & 1456/2026	Mohammed Shafi Director and Shareholder & 5 Ors. Vs Dr. Hyderali Kalliyath & 3 Ors.	Mr. Akhil Suresh	Ms. Sreepriya Kalarikkal, PCS R1 R2 Mr. Sukumar Nainan Oommen R3 R4	17/11/2026

5.	Comp App (AT) (CH) (Ins) No. 271/2026 For Stay IA No. 767/2026 To Implead IA No. 1417/2026 For Direction IA No. 1418/2026	CA Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt Ltd Vs Revanza Leasing India Pvt Ltd., Rep by its Director Bala Subramanian Vijay Ganesh	Mr.AG Sathyanarayana		20/11/2026
6.	Comp App (AT) (CH) (Ins) No. 364/2026 For Stay IA No. 1030/2026 For Exemption IA No. 1031/2026	S. Swarnalatha Vs State Bank of India & Anr. WITH	Mr. R Bharadwajarama subramaniam	Mr.K Chandrasekaran For Caveator	20/11/2026
7.	Comp App (AT) (CH) (Ins) No. 365/2026 For Exemption IA No. 1033/2026 For Stay IA No. 1035/2026	C. Chitti Babu Vs State Bank of India & Anr. WITH	Mr.R Bharadwajarama subramaniam	Mr.K Chandrasekaran For Caveator	20/11/2026
8.	Comp App (AT) (CH) (Ins) No. 366/2026 For Stay IA No. 1036/2026 For Exemption IA No. 1037/2026	S. Senthil Kumar & 2 Ors. Vs Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt Ltd & Anr	Mr. R Bharadwajarama subramaniam	Mr.K Chandrasekaran For Caveator	20/11/2026
9.	Comp App (AT) (CH) (Ins) No. 381/2026 To Dispense with IA No. 1086/2026	DBS Bank India Ltd Vs Orchid Pharma Ltd & 2 Ors.	Mr. Bhavya Mohan	Mr. Kaustubh Prakash R1	04/12/2026
10.	Comp App (AT) (CH) (Ins) No. 531/2026 To Dispense with IA No. 1494/2026 For Stay IA No. 1495/2026	Maris Cement Pvt Ltd Vs Praveen Prakash Ghali, IRP & Anr.	Mr. T Jayasankar		26/11/2026
11.	Comp App (AT) (CH) (Ins) No. 10/2022 For Stay IA No. 23/2022	Punjab National Bank & Anr. Vs Vijay Kumar Gunda, Liquidator of Farmers Pulse Pvt Ltd & Anr	Mr. Varun Srinivasan	Mr. NP Vijaykumar R1	02/12/2026

12.	TA (AT) No. 137/2021 (Comp App (AT) (Ins) No. 1236/2019 For Exemption IA No. 3587/2019 To implead IA No. 943/2020)	Jayaprakash Narayan Rao NR Vs Metro Corp Infrastructure Ltd. WITH	Mr. SM Vivekanandh	Mr. Abhijit Atur Mr. Aditya Kumar, Mr. Siddharth Nath and Ms. Arunima Bhattacharjee – Applicant for Impleadment IA	24/11/2026
13.	TA (AT) No. 138/2021 (Comp App (AT) (Ins) No. 1239/2019 For Exemption IA No. 3592/2019 To implead IA No. 938/2020)	Kartik Kalevar& 14 Ors Vs Metro Corp Infrastructure Limited	Mr. SM Vivekanandh	Mr. Abhijit Atur Mr. Aditya Kumar, Mr. Siddharth Nath and Ms. Arunima Bhattacharjee – Applicant for Impleadment IA	24/11/2026
14.	TA (AT) No. 280/2021 (Comp App (AT) No. 80/2020 For Additional Docs. IA No. 1291/2020) For Direction IA No. 145/2025	Gurukripa Ayurvedic Heritage Pvt Ltd & Anr. Vs K Balagangadharan & 11 Ors. WITH	Mr. F Raymond Albyness	Mr. Mohan Pulickkal R1 Mr. Rajesh Vellakkat R7-R9	02/12/2026
15.	TA (AT) No. 281/2021 (Comp App (AT) No. 81/2020) For Direction IA No. 207/2025 For Direction IA No. 1209/2026	Aruna Unnikrishanan & Anr. Vs K Balagangadharan & 11 Ors. WITH	Ms. Barani Bharathi B	Mr. Mohan Pulickkal R1 Mr. Rajesh Vellakkat R9-R11	02/12/2026
16.	TA (AT) No. 286/2021 (Comp App (AT) No.129/2020 For Stay IA No. 1892/2020 For Exemption IA No. 1893/2020)	AV Gopalakrishnan & Anr Vs K Balagangadharan & 13 Ors	Ms. Parvathy Vijayan	Mr. Mohan Pulickkal R1 Mr. Rajesh Vellakkat R9-R11	02/12/2026
17.	Comp App (AT) (CH) No. 37/2021 IA No. 489/2021 For Additional Docs IA No. 1457/2025	Naina Manchanda & 2 Ors. Vs SM Kannappa Automobiles Pvt Ltd & 5 Ors	Ms. V Gangabai	Mr. Smaran Shetty R1 R2 R4 R6 Mr. Pradeep Nayak R5	09/12/2026

18.	Comp App (AT) (CH) No. 49/2023	V. Ramachandran Vs The Registrar of Companies,Coimbatore & Anr	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi R1	15/12/2026
19.	Comp App (AT) (CH) (Ins) No. 145/2023 For Direction IA No. 521/2025	SREI Equipment Finance Ltd Vs Raasi Refractories Ltd	Mr. Anant Merathia	Mr. Y Suryanarayana	16/12/2026
20.	Comp App (AT) (CH) (Ins) No. 157/2023 For Stay IA No. 522/2023	Future Ventures Pvt Ltd, Erstwhile Paptrade India Pvt Ltd Vs Prathap Pillai, RP of Tenny Jose Ltd.	Mr. Pradeep Joy	Mr. Hari Kumar G Nair	18/12/2026
21.	Comp App (AT) (CH) (Ins) No. 403/2025 For Stay IA No. 1161/2025	Laxmi Organic Industries Limited Vs S Hari Karthik Liquidator,The Jeypore Sugar Company Ltd	Mr. R Venkat Raman	Mr. J Manivannan	07/12/2026
22.	Comp App (AT) (CH) (Ins) No. 531/2025 For Stay IA No. 1494/2025 For Direction IA No. 1679/2025	Ramki Ramakrishnen Suspended Director of ISPT India Pvt Ltd Vs Indo Shell Mould Ltd & Anr. WITH	Mr. Karthikeyan Anbazhagan	Mr. R Vidhya Shankar R1	09/12/2026
23.	Comp App (AT) (CH) (Ins) No. 532/2025 For Stay IA No. 1495/2025 For Exemption IA No. 1496/2025	ISPT LLC Rep by its Authorised Signatory Ramki Ramakrishnen Vs Indo Shell Mould Ltd & 2 Ors.	Mr. Karthikeyan Anbazhagan	Mr. R Vidhya Shankar R1	09/12/2026
24.	Comp App (AT) (CH) (Ins) No. 317/2026 For Direction IA No. 911/2026 For Stay IA No. 912/2026 For Amendment IA No. 1205/2026 For Additional Docs. IA No. 1237/2026	Kamarajar Port Ltd Vs N Veerapandian Liquidator of SICAL Iron Ore Terminals Ltd	Mr. Krishna Ravindran	Mr. Akhil Bhansali	01/12/2026
25.	Comp App (AT) (CH) (Ins) No. 327/2026 For Stay IA No. 949/2026	JM Financial Asset Reconstruction Company Ltd Vs Power Finance Corporation Ltd&3 Ors	Juris Corp	Mr. Edward James For Caveator	02/12/2026

26.	Comp App (AT) (CH) (Ins) No. 329/2026 For Stay IA No. 951/2026	JM Financial Asset Reconstruction Company Ltd Vs Power Finance Corporation Ltd&3 Ors	Juris Corp	Mr. Edward James For Caveator	02/12/2026
27.	Comp App (AT) (CH) (Ins) No. 176/2024 For Urgent Hearing IA No. 475/2024 For Stay IA No. 476/2024	Axis Bank Ltd Vs R. Venkatakrishnan, RP, St. John Freight Systems Ltd	Mr.VV Sivakumar	Mr. TK Bhaskar	15/12/2026
28.	Comp App (AT) (CH) (Ins) No. 366/2024	Zyna Medtech Pvt Ltd Vs Andhra Pradesh Medtech Zone Ltd	Mr. Pawan Jhabakh	Mr. Syed Afridi	15/12/2026
29.	Comp App (AT) (CH) (Ins) No. 421/2024	Tip Top Furniture Pvt Ltd & Anr Vs CA Mahalingam Suresh Kumar, Liquidator of Tip Top Furniture Pvt Ltd & Anr	Mr. Pradeep Joy	Mr.AG Sathyanarayana R1 Mr. Jerin Asher Sojan R2	16/12/2026
30.	Comp App (AT) (CH) (Ins) No. 75/2025 For Additional Docs. IA No. 822/2026	Immaneni Eswara Rao Erstwhile IRP of Apex Meadows Pvt Ltd Vs Baisetty Ajay Kumar & Anr	Mr. Y Suryanarayana	Mr.TVL Narasimha Rao - R1 Mr. VRN Prashanth R2	16/12/2026
31.	Comp App (AT) (CH) (Ins) No. 175/2025 For Stay IA No. 464/2025	Axis Bank Ltd Vs Bank Of Baroda&2 Ors	Mr.S Sathiyannarayanan	Mr. B Dhanaraj R1 Mr. NP Vijayakumar R2	17/12/2026
32.	Comp App (AT) (CH) (Ins) No. 539/2025 For Stay IA No. 1517/2025	Sethuraman Balasubramanian, Suspended Director of Lakhari Resources Pvt Ltd Vs Unity Small Finance Bank Limited & Anr	Mr. Akash Balagee	Ms. Varsha Banerjee R1 Mr. Varun Srinivasan R2	18/12/2026
33.	Comp App (AT) (CH) (Ins) No. 155/2022 For Stay IA No.361/2022 For Interim Injunction IA No. 362/2022	UCO Bank Vs G Ramachandran, Liquidator of Sai Regency Power Corporation Pvt Ltd & Anr. WITH	Mr. Surya Teja Nalla	Mr. Vinod Kumar R1 Ms. Janani Shankar R2	30/10/2026
34.	Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No.146/2024 For Urgent Hearing IA No. 1321/2024	UCO Bank Vs G Ramachandran, Liquidator of Sai Regency Power Corporation Pvt Ltd & Anr.	Mr. Surya Teja Nalla	Mr. Vinod Kumar R1 Ms.Janani Shankar R2	30/10/2026

35.	Comp App (AT) (CH) (Ins) No. 478/2026 For Stay IA No. 1349/2026 For Exemption IA No. 1350/2026	Vidyasagar Parchuri Vs Dantu Indu Shekhar, Liquidator of Vibha Agrotech Ltd & Anr. WITH	Mr. Paras Mithal		04/11/2026
36.	Comp App (AT) (CH) (Ins) No. 494/2026 For Exemption IA No. 1395/2026 For Stay IA No. 1396/2026	Vidyasagar Parchuri Vs Dantu Indu Shekhar, Liquidator of Vibha Agrotech Ltd & Anr.	Mr. Paras Mithal		04/11/2026
37.	Comp App (AT) (CH) (Ins) No. 520/2025 For Stay IA No. 1463/2025 For Exemption IA No. 1464/2025 For Additional Docs IA No. 1465/2025	Sastri Venkat Ramani Suspended Director and Shareholder of Sterling Developers Pvt Ltd & Anr. Vs Jai Corp Ltd & 2 Ors	Mr. Pawan Jhabakh	Mr. Gautam S Raman	30/10/2026

By order of Hon'ble Member (Judicial)

Chennai Bench

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